

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

THIRTY-SIXTH REPORT

(Presented on 23.4.2008)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-sixth Report.

2. The Committee met on 22 April, 2008 for –

- I. Examination of one Constitution (Amendment) Bill under rule 294(1) (a) of the Rules of Procedure.
- II. Re-examination of the Constitution (Amendment) Bill (Insertion of new article 45A) under rule 294(1)(a) of the Rules of Procedure.

Examination of the Constitution (Amendment) Bill

3. The Committee examined the Constitution (Amendment) Bill, 2008 (Amendment of the Seventh Schedule) by Shri Anantkumar Hegde, M.P.

The Bill seeks to amend the Seventh Schedule to the Constitution with a view to transfer entry 21 from List II (State List) of Seventh Schedule relating to fisheries to List III, i.e. Concurrent List, and also to insert a new entry 17D in List III (Concurrent List) relating to protection of marine biodiversity.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

Re-examination of the Constitution (Amendment) Bill

4. The Committee then took up for re-examination the Constitution (Amendment) Bill, 2008 (Insertion of new article 45A) by Shri C.K. Chandrappan, M.P. in the light of motion for adoption of Thirty-fourth Report, adopted by the House on 17 April, 2008.

The Bill seeks to amend the Constitution with a view to protect the children, below the age of eighteen years, from all forms of corporal punishment by any person.

After re-considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

Recommendation

5. The Committee recommend that Sarvashri Anantkumar Hegde and C.K. Chandrappan be permitted to move for leave to introduce their Constitution (Amendment) Bills specified in paragraphs 3 and 4 above.

NEW DELHI;

22 April, 2008

2 Vaisakha, 1930 (Saka)

(**CHARNJIT SINGH ATWAL**),
Chairman,
Committee on Private Members'
Bills and Resolutions.